

1	2	3	4
Karnataka	3.69	1.97	5.33
Kerala	7.20	6.90	6.27
Lakshadweep	0.11	0.00	0.02
Madhya Pradesh	8.58	7.84	8.18
Maharashtra	5.68	5.50	4.94
Manipur	14.07	9.81	10.73
Meghalaya	9.26	3.78	7.62
Mizoram	5.29	5.77	4.99
Nagaland	1.89	3.15	8.24
Odisha	11.42	10.48	10.02
Puducherry	17.84	3.69	18.75
Punjab	7.29	6.95	3.24
Rajasthan	11.80	11.10	12.16
Sikkim	4.63	0.87	4.31
Tamil Nadu	11.95	11.84	11.64
Telangana	17.27	9.52	11.05
Tripura	1.64	0.56	0.46
Uttar Pradesh	5.61	5.55	6.53
Uttarakhand	10.58	10.59	9.61
West Bengal	2.62	1.18	1.61
ALL INDIA	6.56	6.33	6.98

Source: UDISE 2017-18 (Provisional)

Private schools in the country

2156. PROF. M.V. RAJEEV GOWDA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the number of unrecognised private schools and number of students studying in these schools, State/UT-wise;
- (b) whether Government is planning to have a separate assessment for the performance of private school students, given that they constitute the major percentage of school-going children and if not, the reasons therefor;
- (c) varying fee structures of private schools across the country, State/UT-wise;
- (d) whether Government proposes to constitute a Committee to regulate the same and if not, the reasons therefor; and
- (e) whether Government proposes to institute a regulatory system for private schools based on learning outcomes and quality and if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK'): (a) Education is a subject in the Concurrent List of the Constitution and majority of schools are under the jurisdiction of the State Government / Union Territory Administration. Thus, the matter relating to the private school in the country is regulated in terms of Rules and Regulations of the State Government / Union Territory Administration concerned. As such, no information is available with the Central Government.

(b) No Sir, Government of India has been implementing a rolling programme of sample based National Achievement Survey (NAS) aimed at classes III, V, VIII and X under Samagra Shiksha since 2001 with a cycle period of three years covering both Government and Private Schools. The next NAS will be implemented in 2020 by National Council of Educational Research and Training (NCERT) and Central Board of Secondary Education (CBSE).

(c) to (e) As replied at (a) above.

Availability of school teachers as per RTE norms

2157. PROF. M. V. RAJEEV GOWDA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the State-wise and school-wise information for the Right To Education (RTE) Act compliance on the availability of teachers as per the RTE norm (Pupil Teacher Ratio